किए, करार किए कि हम छोड़ेंगे और युद्ध के पहले, गोलाबारी के पहले की जो स्थिति है उस को लायेंगें लेकिन नहीं ला रहे हैं। एक तो मेरा यह सवाल है।

दूसरा सवाल एक और है। क्या इस सरकार पर विनोबाभावे जी का इतना ज्यादा असर हो गया है कि इकतरफा अन्तर्राष्ट्रीय भूमि दान यज्ञ इस सरकार ने शुरू किया है, कुछ इलाका पाकिस्तान को दो, कुछ इलाका चाम को दो और न जाने कितने पड़ासियों को ये अपने इलाके दे रहे हैं। क्या वह उनके प्रभाव में इस हद तक आ गए हैं और इकतरफा अन्त-रष्ट्रीय भूदान यज्ञ इन्होने चालू किया है.?

Mr. Speaker: विनोबा जी का असर पड़ा? इसका आप जवाब देना चाहते हैं।

If he can answer that part of the question, I have no objection

श्री सुरेन्द्रपाल सिंह : माननीय सदस्य के पहले हिस्से का जवाब मैं देना चाहता हू। इसमे कोई भूमि देने का सवाल नहीं है, न इस किस्म का कोई समझौता किया है या हुआ है। यह जमीन हमारी है और हमे यह आखिर मे वापिस आएगी (इंटरप्शन) तीन गाव जो मैंने बताये है, जिन इन गावा की भूमि को मैंने चर्चा की है इस जमीन के ऊपर कभी भी किसी किस्म का झगडा नहीं हुआ है, कोई एनक्रोचमेंट नही हुआ है, गोलिया नहीं चली हैं, कोई मरा नहीं है। यह भूमि 1947 से ही उनके कब्जे से थी। जब पैमाइश हुई, तो उन्होंने एग्री किया कि यह भूमि हिन्दुस्तान की है, इसको छोड़ देगे।

श्री मधु लिमये : नेहरू जी ने कहा है कि स्टेट्स-को की बात को। यह लिखा हुआ है। उल्लंघन हुआ हैं...

Mr. Speaker: That has to be examined. I do not accept it in full now. I have to look into it and see in what connection he had said that.

12.33 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN ON ASSURANCES ETC

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): I beg to lay on the Table following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions shown against each -

1. Supplementary Statement No. I	Second Session 1967. (Fourth Lok Sabha).
2. Supplementary Statement No. III.	First Session, 1967. (Fourth Lok Sabha).
3. Supplementary Statement No. V.	Sixteenth Session 1966. (Third Lok Sabha).
4. Supplementary Statement No. VIII.	Fifteenth Session, 1966. (Third Lok Sabha).
5. Supplementary Statement No XII.	Fourteenth Session, 1966. (Third Lok Sabha).
6. Supplementary Statement No. XIII.	Twelfth Session, 1965. (Third Lok Sabha).
7. Supplementary Statement No. XVIII.	Eleventh Session, 1965. (Third Lok Sabha).

[*Placed in Library see* No. LT–1072/67]

DURGAPUR STEEL PLANT ENQUIRY COMMITTEE REPORT

The Minister of State in the Ministry of Steel, Mines and Metals (Shri

P. C. Sethi): I beg to lay on the Table:—

(1) A copy of the Report of the Committee of Enquiry on Durgapur Steel Plant (Hindustan Steel Limited).

(2) A copy of Government Resolution No DUR-21(4)/66 dated the 19th July, 1967, regarding Government's decisions on various recommendations made in the above Report

[*Placed in Library* See No. LT-1073/67]

Shri Surendranath Dwivedy (Kendrapara) This Enquiry Report may be circulated to us

Shri P. C. Sethi: Yes, it is being circulated

श्री मधु लिमये (मुंगेर) आज ही दीजिये। परसों में बहस उठ रहा है।

श्री प्र० च० सेठी: आज ही दी जा रही है।

12.34 hrs

COMMITTEE OF PRIVILEGES

SECOND REPORT

Shri Khadilkar (Khed): I beg to present the Second Report of the Committee of Privileges

12.34½ hrs.

ESTIMATES COMMITTEE

SEVENTH REPORT

Shri P. Venkatasubbaiah (Nandyal). I beg to present the Seventh Report of the Estimates Committee regarding action taken by Government on the recommendations contained in the Seventy-sixth Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Food and Agriculture (Department of Agriculture)—Indian Agricultural Research Institute

12.34½ hrs.

STATEMENT *RE*. COMMITTEE OF INQUIRY ON INDUSTRIAL LICENSING

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): In pursuance of the assurance given by me in the Rajya Sabha on the 31st May, 1967, in connection with the discussion of the report of Professor Hazari on industrial licensing, the Government of India have decided

Mr. Speaker. Does he want to read out the whole statement?

Shri F. A. Ahmed. I shall just read out the names of the members After that I shall place it on the Table of the House The Government of India have decided to appoint an expert committee to inquire into the working of the industrial licensing system during the past ten years The committee will be composed of Prof Thacker, Member, Planning Commission, as the Chairman, Dr H K Paranjpe Indian Institute of Public Administration New Delhi, as member and Shri Mohan Kumaramangalam of Madras

Shri Ranga (Srikakulam) Not Shri Shenoy? Only Shri Mohan Kumaramangalam who happens to be a communist is included?

Shri F. A. Ahmed: As regards the terms of reference etc, I place the statement on the Table of the House [*Placed in Library* See No. LT-1095/67]